

### Port development projects

1174. SHRI VIJAY JAWAHARLAL DARDA:

SHRI N.K. SINGH:

Will the Minister of SHIPPING be pleased to state:

(a) whether in a bid to speed up port infrastructure development, his Ministry has decided to award over 20 major port development projects in the current financial year;

(b) if so, the details thereof;

(c) whether any criteria has been laid down for awarding the project development task;

(d) if so, the details thereof and the names of the firms or companies to which ports development task was awarded during the past three years; and

(e) the achievements and progress of task being handled by those firms or companies?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) Yes, Sir. It has been decided to award 22 Projects through private investment mainly under Public Private Partnership (PPP) to speed up port infrastructure development during the current financial year. The details of these projects are given in the Statement-I (*See below*).

(c) Yes, Sir. The PPP projects are awarded as per criteria specified in the Model Request for Qualification and Request for Proposal.

(d) The details of the projects which have been assigned by the ports to various companies/firms for the last 3 financial years are in the Statement-II (*See below*).

(e) Most of the projects are at different stages of construction as per the provisions specified in the respective Concession Agreements signed between the companies/firms and Port authorities.

### Statement-I

#### *List of projects for award during the current financial year in the Major Ports*

Sl.No.	Name of project proposed to be awarded
1	2
1.	Mechanisation at HDC berth no 8 at Kolkata Port
2.	Mechanisation at HDC berth no 8 at Kolkata Port
3.	Multi purpose berth at Paradip Port Trust Project-1
4.	Multi purpose berth at Paradip Port Trust Project-2
5.	Mechanisation of Cargo Handling Project-1 at Paradip Port

1	2
6.	Mechanisation of Cargo Handling Project-2 at Paradip Port
7.	Installation of Mechanised handling facilities for fertilizers at EQ 7 in the Inner Harbour at Vizag
8.	Mechanised Coal handling facilities at General cum cargo berth in the Outer Harbour of at Vizag
9.	Container Terminal at outer Harbor OR1/OR2 at Vizag
10.	Development of East berth at vizag (since split in to following two projects — 2 RFQs issued)
	(1) Development of North Cargo Berth in East Dock
	(2) Development of South Cargo Berth in East Dock
11.	Installation of Mechanised handling facilities at WQ 8 at Vizag
12.	Development of Dry Port and Multi Model Logistic Park at Chennai
13.	Creation of Mega Container Terminal at Chennai
14.	Construction of North Cargo Berth No-II at Tuticorin
15.	International Bunkering Terminal-Construction of Multi-purpose Liquid Terminal at Cochin
16.	International Cruise Terminal Cum Public Plaza Cochin
17.	Development of standalone container handling facility with a quay length of 330 m North of NSICT Terminal at JNPT
18.	4th Container Terminal at JNPT
19.	Development and operation of 3 conventional cargo terminal at Indira Dock- at Mumbai
20.	Creation of berthing and allied facilities of Tekkra near Tuna (outside Kandla Creek)-Phase-I
21.	Setting up of Single Point Mooring (SPM) and allied facilities off Veera in Gulf of Kutch — Kandla
22.	Development of Container Terminal at NMPT

***Statement-II***

*Details of Assigned Projects.*

**1. Paradip Port Trust—**

**Deep Draught Iron Ore terminal**

Awarded on BOT basis to M/S Blue Water Iron Ore Terminal Pvt. Ltd., a consortium of Noble Group Ltd., Gammon Infrastructure Project Ltd. and MMTC.

2. **Chennai Port Trust—**

**Development of 2nd Container Terminal**

Licence awarded to Consortium of Port of M/s. Singapore Authority (PSA) and M/s. South India Corporation Agencies Limited (SICAL).

3. **Ennore Port Ltd.--**

**(a) Development of Coal Terminal to handle 8 MTPA Coal for users other than TNEB.**

The licence awarded on BOT basis to M/S Chetnad International Coal Terminal Private Ltd., a consortium of South India Corporation Ltd., Portia Management Services Ltd. and Navayuga Engineering Ltd.

**(b) Construction of Iron Ore Terminal**

The Licence awarded on BOT basis to M/S SICAL Iron Ore Terminals Ltd., a consortium of SICAL Logistics Ltd., L&T Infrastructures Development Projects Ltd. and MMTC Ltd.

4. **Cochin Port Trust--**

**Captive LNG Port and Re-Gasification Terminal at Puthuvypeen.**

Awarded on BOT basis to M/S Petronet LNG Limited (PLL).

5. **Mumbai Port Trust--**

**Construction of Off Shore Container Terminal.**

The Licence awarded on BOT basis to the consortium of M/s Gammon India Ltd., Gammon Infrastructure Ltd. and Dragados Spain which formed a Company viz M/s Indira Container Terminal Private Limited.

6. **Kandla Port Trust—**

**Development, Operation, Management and Maintenance of Berth No.11 and 12 as Container Terminal.**

Awarded to M/s. ABG Kandla Container Terminal Limited.

**Regulation of ports**

1175. SHRI VIJAY JAWAHARLAL DARDA :  
SHRIMATI SHOBHANA BHARTIA :

Will the Minister of SHIPPING be pleased to state:

(a) whether Government has decided to set up an authority to regulate the functioning of major ports along the coastline of the country;

(b) if so, the details thereof;

(c) whether the authority would be given powers to monitor performance standards of the port authorities and also to check smuggling activities at the ports; and

(d) if so, the details thereof?